

(d) whether he is aware that many of these ex-soldiers belong to the Scheduled Castes and other backward classes and if so, whether this fact has been taken into consideration?

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL):** (a) Service records of ex-personnel of erstwhile Suket State Forces (ISF Units) whose cases were represented, were checked and only 4 of them were found having 15 years and more service.

(b) As per the Suket State Forces Rules only gratuity on completion of 15 years or more confirmed and fit service, was permissible. The then State authority granted the above 4 persons only gratuity as admissible under the rules and did not consider their cases as special for grant of pension.

(c) Distinguished service and decoration earned by the personnel are not considered as special cases for grant of pension.

(d) Government have no precise information in this regard. However, the rules on pension/gratuity are uniformly applicable to all irrespective of the class/caste considerations.

**Arms and Ammunitions Snatched by Unidentified Youths from Jawans of Manipur Rifles**

8325. **SHRI B. V. DESAI:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether 3 rifles alongwith 150 rounds of ammunitions were snatched by 5 unidentified youths from Jawans of the Manipur Rifles;

(b) if so, whether army combed the southern part of Imphal following the incident; and

(c) if so, the outcome thereof and the action taken in the matter?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):** (a) to (c) According to information

received from Government of Manipur, armed miscreants managed to snatch away 3 rifles and some rounds of ammunition from 3 Jawans of Manipur Rifles at gun point on March 11, 1981. Security forces combed the area, but the miscreants could not be traced. A case was registered, and investigation is in progress.

**Allotment of Chassis to Scheduled Caste People**

8326. **SHRI ARJUN SETHI:** Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have considered the question of giving priority in the allotment of chassis of buses, trucks, matador vans to Scheduled Castes and Scheduled Tribes people for the purpose of self employment; and

(b) if so, the details regarding the scheme of Government in this regard?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):** (a) and (b) There is no control on the sale and distribution of commercial vehicles. However, Government have advised the manufacturers to accord priority; among others, to members of Scheduled Castes and Scheduled Tribes.

**Overstaying of Pak and Bangladesh National**

8327. **SHRI MADHAVRAO SCINDIA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Pakistanis and Bangladesh nationals who visited India in 1980 with valid travel documents, but continue to over-stay in different States or at unknown places in the country; and

(b) what steps are being taken to comb out and deport such foreign nationals?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):** (a) Arrival and departure of Pakis-

tanis and Bangladesh nationals is a continuous process. Therefore the number of Pakistanis and Bangladesh Nationals living in India vary from day to day.

(b) Action is taken to send them out of India whenever unauthorised stay of Pakistanis and Bangladesh Nationals is detected.

#### Illegal Entry of Bangladesh Nationals in West Bengal

8328. SHRI HANNAN MOLLAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that many Bangladesh citizens came to West Bengal with fake visas;

(b) whether the Government of West Bengal approached the Central Government several times to take action against this; and

(c) the action taken by the Central Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). Yes, Sir.

A few cases of forged visa were reported by the State Government where they were asked to deport them. In some cases we permitted the State Government to allow them to go back to Bangladesh by making necessary leave India endorsements on their passport and initiate action to black list them.

(c) Necessary instructions have been issued to the State Government to indicate on the passport of the Bangladesh National that he had entered with a forged visa and such persons should be taken in lots to convenient border posts and handed over to the Bangladesh authorities with their passports. State Government have also been advised to initiate action to black list such Bangladesh Nationals and also alert the border checkposts to be more vigilant.

#### Allocation for Development of Tribal Harijan and Backward Research Institutes in Karnataka

8329. SHRI D. M. PUTTE GOWDA: SHRI H. N. NANJE GOWDA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the amount given by Central Government to Karnataka State for the development of Tribal, Harijan and other backward research institutes in the State;

(b) whether there is any proposal to allocate more funds for the development of the research institutes; and

(c) if so, how much and the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). No Central assistance has been given by the Home Ministry to Karnataka for the development of Tribal, Harijan and other backward research institutes. The State Government has not sent any proposal for allocation of funds for the purpose.

#### मूर्तियां चुराने के आरोप में व्यापारी की गिरफ्तारी

8330. श्री फूल चन्द वर्मा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मार्च, 1981 में दिल्ली के एक व्यापारी को पुातत्व महत्व की मूर्तियां चुराने के आरोप में गिरफ्तार किया गया था ;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है ; और

(ग) ऐसी घटनाओं की पुनरावृत्ति रोकने के लिये सरकार द्वारा क्या उपाय किये जाने का विचार है ?

श्री योगेश्वर ने राज्य मंत्री (श्री योगेश्वर मकवाना) : (क) मार्च, 1981 में न तो दिल्ली पुलिस ने और न ही केन्द्रीय जांच ब्यूरो ने कोई ऐसी गिरफ्तारी की है।

(ख) प्रश्न नहीं उठता।

(ग) पुरातत्व महत्व की मूर्तियों की चोरी रोकने के लिए निम्नलिखित उपाय किए गए हैं :—

1. केन्द्रीय जांच ब्यूरो में एक प्राचीन कला कृति एकक खोला गया है।
2. मुक्त प्रतिमाओं, चित्र कला और सचित्र पाण्डुलिपियों के प्रलेखन का कार्य प्रारम्भ किया गया है।
3. भारतीय पुरातत्व सर्वेक्षण ने प्राचीन कलाकृति की वस्तुओं का पता लगाने में सीमाशुल्क प्राधिकारियों की सहायता के लिए महत्वपूर्ण सीमाशुल्क चौकियों एवं अन्तर्राष्ट्रीय पत्तनों पर अधिकारियों को तैनात किया गया है।
4. निर्यात की वस्तुओं की जांच करने, प्राचीन कला कृति, यदि कोई हो, निर्यात की जा रही हो तो उसका पता लगाने के लिए भारत के प्रमुख नगरों में निर्यात सलाहकार समितियां गठित की गई हैं।

#### Grants to Tribal and Harijan Research Institutions

8331. SHRI CHINGWANG KON-NAK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the amount of grants being given by the Central Government for various Tribal and Harijan Research Institutions in the country;

(b) whether any evaluation had been made of the research done in these institutions; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) The Central assistance of the Home Ministry for various Tribal Research Institutes in the country during 1980-81 has been of the order of Rs. 45 lakhs. The provision for 1981-82 is Rs. 50 lakhs.

(b) and (c). A study Team constituted by the Planning Commission in 1969 made an appraisal of the work done by the Institutes. The Ministry of Home Affairs hold annual conference of Directors of Tribal Research Institutes to review the work done by them.

#### Purchase of Raw Film by U. P. Government

8332. SHRI MOHAMMAD ASRAR AHMAD: Will the Minister of INDUSTRY be pleased to state:

(a) the total quantity of raw film purchased by U. P. Government, U. P. Chalchitra Nigam from the Hindustan Photo Film during the last five calendar years; and

(b) the purpose for which purchases were made?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (Shri CHARANJIT CHANANA):

(a) The sale of raw films by Hindustan Photo Films Manufacturing Co. Ltd (HPF) directly to the consumers started from October, 1977 as prior to that HPF were selling their products to the distributors. The total quantity of raw films purchased by the Education Expansion Officer, Allahabad and U.P. Chalchitra Nigam, Lucknow from HPF during the period from 1-10-1977 to 31-12-1980 is indicated in the statement annexed.

(b) According to the information given by HPF, Education Expansion Officer, Allahabad and U.P. Chalchitra Nigam, Lucknow, purchase the films for use in their programme.